

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 26th SEPTEMBER, 2022, 10:30 A.M.

CP (IB) No. 34/CTB/2019

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Dr. Arvind Prasad Savant -Vs- BSR Superspeciality Hospitals Ltd.
Under Section	9 IBC

For Petitioner (s)

Mr. Kalpatra Khuntia, Adv.

For Respondent (s)

Mr. Saswat K. Acharya, Adv.

Mr. S. Pholgu, Adv.

Mr. A. Agarwal, Adv.

Mr. J. Sahoo, Adv.

Mr. S. Agrawal, Adv.

Mr. J. Joshi, Adv.

ORDER

This disposed of matter has been restored on petition of the Petitioner/ Operational Creditor. Ld. Counsel Mr. S. K. Acharya appears on behalf of respondent. Ld. Counsel Mr. Kalpatra Khuntia appearing for the petitioner submits that on restoration of this petition the copy of the reply filed by the Corporate Debtor is not available with them, therefore, seeks a short adjournment in the matter. Both the sides, if require any document on restoration of this petition, they may obtain the same from Registry by following the due procedure. List the matter for further consideration on 21.11.2022.

Sd

Satya Ranjan Prasad
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)